Papers laid on the Table of the House by Ministers/Members

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर ? 2. श्री अर्जुन राम मेघवाल जी।

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your kind permission, I rise to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Legal Services Authority, New Delhi, for the year 2023-2024 alongwith Audited Annual Accounts of the National Legal Aid Fund for the year 2023-2024.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Legal Services Authority, New Delhi, for the year 2023-2024 alongwith audited Annual Accounts of the National Legal Aid Fund for the year 2023-2024.

[Placed in Library. See No.LT1397/18/24]

आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव): महोदय, निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) ओषधि और प्रसाधन सामग्री अधिनियम, 1940 की धारा 38 के अंतर्गत ओषधि (पांचवां संशोधन) नियम, 2024, जो दिनांक 29 अक्तूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.669(अ) में प्रकाशित हुए थे, की एक प्रति, तथा उसका शुद्धिपत्र जो दिनांक 21 नवम्बर, 2024 की अधिसूचना संख्या सा.का.नि.660(अ) में प्रकाशित हुआ था।
 - [Placed in Library. See No.LT1398/18/24]
- (2) खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 93 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) खाद्य सुरक्षा और मानक (खाद्य उत्पाद मानक और खाद्य योज्य) पहला संशोधन विनियम, 2024 जो दिनांक 23 अक्तूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या एसटीडी/एफए/38/एफएसएसएआई(भाग-एक) में प्रकाशित हुए थे।
- (दो) खाद्य सुरक्षा और मानक (संशोधन) नियम, 2024 जो दिनांक 30 अक्तूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.678(अ) में प्रकाशित हुए थे।

[Placed in Library. See No.LT1399/18/24]

- (3) (एक) केन्द्रीय सिद्ध अनुसंधान परिषद्, चेन्नई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) केन्द्रीय सिद्ध अनुसंधान परिषद्, चेन्नई के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No.LT1400/18/24]

- (4) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, मंगलिगरि के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, मंगलिगिरि के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No.LT1401/18/24]

(5) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, नागपुर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, नागपुर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No.LT1402/18/24]

- (6) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, मदुरै के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, मदुरै के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No.LT1403/18/24]

- (7) (एक) केंद्रीय चिकित्सा सेवा सोसाइटी, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) केंद्रीय चिकित्सा सेवा सोसाइटी, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No.LT1404/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Chairman Sir, with your permission, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Hyderabad, for the year 2023-2024, alongwith audited accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research,

Hyderabad, for the year 2023-2024.

[Placed in Library. See No.LT1405/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2022-2023, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2022-2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No.LT1406/18/24]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Institute for Social and Economic Change), Bangalore for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Institute for Social and Economic Change), Bangalore, for the year 2023-2024.

[Placed in Library. See No.LT1407/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Department of Statistics, Maharaja Syajirao University of Baroda), Vadodara, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Department of Statistics, Maharaja Syajirao University of Baroda), Vadodara, for the year 2023-2024.

[Placed in Library. See No.LT1408/18/24]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Utkal University), Bhubaneswar, for the year 2023-2024, alongwith

audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Utkal University), Bhubaneswar, for the year 2023-2024.

[Placed in Library. See No.LT1409/18/24]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh, for the year 2023-2024.

[Placed in Library. See No.LT1410/18/24]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Institute of Economic Growth), Delhi, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre

(Institute of Economic Growth), Delhi, for the year 2023-2024.

[Placed in Library. See No.LT1411/18/24]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (JSS Institute of Economic Research), Dharwad, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (JSS Institute of Economic Research), Dharwad, for the year 2023-2024.

[Placed in Library. See No.LT1412/18/24]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (The Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram, District Dindigul, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (The Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram, District Dindigul, for the year 2023-2024.

[Placed in Library. See No.LT1413/18/24]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Gauhati University), Guwahati, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Gauhati University), Guwahati, for the year 2023-2024.

[Placed in Library. See No.LT1414/18/24]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Kerala), Thiruvananthapuram, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Kerala), Thiruvananthapuram, for the year 2023-2024.

[Placed in Library. See No.LT1415/18/24]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Panjab University), Chandigarh, for the year 2023-2024, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Panjab University), Chandigarh, for the year 2023-2024.

[Placed in Library. See No.LT1416/18/24]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Patna University), Patna, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Patna University), Patna, for the year 2023-2024.

[Placed in Library. See No.LT1417/18/24]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Lucknow), Lucknow, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Lucknow), Lucknow, for the year 2023-2024.

[Placed in Library. See No.LT1418/18/24]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, (Gokhale Institute of Politics and Economics), Pune, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Gokhale Institute of Politics and Economics), Pune, for the year 2023-2024.

[Placed in Library. See No.LT1419/18/24]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, (Dr. Hari Singh Gour University)

- Sagar, (M.P.), for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Dr. Hari Singh Gour University), Sagar (M.P.), for the year 2023-2024.

[Placed in Library. See No.LT1420/18/24]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Himachal Pradesh University), Shimla, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Himachal Pradesh University), Shimla, for the year 2023-2024.

[Placed in Library. See No.LT1421/18/24]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Kashmir), Srinagar, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Kashmir), Srinagar, for the year 2023-2024.

[Placed in Library. See No.LT1422/18/24]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Mohanlal Sukhadia University), Udaipur, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Mohanlal Sukhadia University), Udaipur, for the year 2023-2024.

[Placed in Library. See No.LT1423/18/24]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Andhra University), Visakhapatnam, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Andhra University), Visakhapatnam, for the year 2023-2024.

[Placed in Library. See No.LT1424/18/24]

- (22) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2023- 2024.
 - (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1425/18/24]

- (b) (i) Statement regarding Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1426/18/24]

- (c) (i) Statement regarding Review by the Government of the working of the Madras Fertilizers Limited, Chennai, for the year 2023-2024.
 - (ii) Annual Report of the Madras Fertilizers Limited, Chennai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1427/18/24]

- (d) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2023-2024.
 - (ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1428/18/24]

- (e) (i) Statement regarding Review by the Government of the working of the Fertilisers and Chemicals Limited Travancore Limited, Kochi, for the year 2023-2024.
 - (ii) Annual Report of the Fertilisers and Chemicals Limited Travancore Limited, Kochi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1429/18/24]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your kind permission, on behalf of Shri Shantanu Thakur, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section(3) of Section 458 of the Merchant Shipping Act, 1980:-
 - (i) The Merchant Shipping (Ships and Port Facility Security) Rules, 2024 published in Notification No. G.S.R.84(E) in Gazette of India dated 22nd June, 2024.
 - (ii) S.O.2446(E) published in Gazette of India dated 24th June, 2024 notifying the Director General of Shipping, appointed under section 7 of Merchant Shipping Act, 1980, shall be the designated authority for the purposes of Part IXB of Merchant Shipping Act, 1980.
 - (iii) The Merchant Shipping (Appeal) Rules, 2024 published in Notification No.
 G.S.R.558(E) in Gazette of India dated 10th September, 2024.

- (iv) S.O.3870(E) published in Gazette of India dated 10th September, 2024 appointing the date of publication of the notification as the date on which the provisions at serial number 14 in the Schedule of the Jan Vishwas (Amendment of Provisions) Act, 2023 relating to the Merchant Shipping Act, 1980 shall come into force.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (i) of (1) above.
 [Placed in Library. See No.LT1430/18/24]
- (3) A copy of the Inland Vessels (Central Database and Allied Matters) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 670(E) in Gazette of India dated 29th October, 2024 under sub-section (1) of Section 113 of the Inland Vessels Act, 2021.

[Placed in Library. See No.LT1431/18/24]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2023-2024, together with Audit report thereon.

[Placed in Library. See No.LT1432/18/24]

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Authority, Kandla, for the year 2023-2024.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Deendayal Port Authority, Kandla, for the year 2023-2024.[Placed in Library. See No.LT1433/18/24]
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Mumbai for the year 2023-2024.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Mumbai for the year 2023-2024, together with Audit Report thereon.

[Placed in Library. See No.LT1434/18/24]

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Authority, Mumbai, for the year 2023-2024.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Jawaharlal Nehru Port Authority, Mumbai, for the year 2023-2024.

[Placed in Library. See No.LT1435/18/24]

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Authority, Visakhapatnam, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Authority, Visakhapatnam, for the year 2023-2024.

[Placed in Library. See No.LT1436/18/24]

- (7) (i) A copy of the Administration Report (Hindi and English versions) of the Syama Prasad Mookerjee Port, Kolkata for the year 2023- 2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Syama Prasad Mookerjee Port, Kolkata for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Syama Prasad Mookerjee Port, Kolkata, for the year 2023-2024.

(iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Syama Prasad Mookerjee Port, Kolkata, for the year 2023-2024.

[Placed in Library. See No.LT1437/18/24]

- (8) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1438/18/24]

- (b) (i) Statement regarding Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1439/18/24]

(9) A copy of the Notification No. IMU/HQ/ADM/Notification/2023/01 (Hindi and English versions) published in Gazette of India dated 3rd July, 2024 notifying Statute 34(1), Ordinance No 1 of 2024, Ordinance No 2 of 2024, Regulation 01 of 2016, Regulation 03 of 2016 and appointing Estate Officer in respect of public premises controlled by each Campus of Indian Maritime University under sub- section (2) of Section 47 of the Indian Maritime University Act, 2008.

[Placed in Library. See No.LT1440/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH): Hon. Chairperson, Sir, with your kind permission, I rise to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under article 309 of the Constitution:-
 - (i) The Ministry of Defence, Defence Research and Development Organisation, Civil Works Officer Cadre (Group ?A? and ?B? Posts) Recruitment Rules, 2023 published in Notification No. S.R.O.73(E) in weekly Gazette of India dated 10th June, 2023.
 - (ii) The Defence Research and Development Service Rules, 2023 published in Notification No. S.R.O.72 in weekly Gazette of India dated 3rd June, 2023.
 - (iii) The Defence Research and Development Organisation, Store Assistant ?B? and Store Assistant ?A? (Group ?C? Posts) Recruitment (Amendment) Rules, 2023 published in Notification No. S.R.O.78 in weekly Gazette of India dated 24th June, 2023.
 - (iv) The Ministry of Defence, Defence Research and Development Organisation,
 Senior Store Officer Grade- II. Store Officer and Senior Store Assistant (Group?
 A? and ?B? Posts) Recruitment Rules, 2023 published in Notification No.
 S.R.O.85 in weekly Gazette of India dated 26th August, 2023.
 - (v) The Defence Research and Development Organization, Ministry of Defence, Group ?C? posts Recruitment (Amendment) Rules, 2023 published in Notification No. S.R.O.86 in weekly Gazette of India dated 30th September, 2023.
 - (vi) The Ministry of Defence, Defence Research and Development Organisation and Directorate General of Aeronautical Quality Assurance, Accounts Cadre, Accountant (Group ?B? Post) Recruitment Rules, 2024 published in Notification No. S.R.O.9 in weekly Gazette of India dated 10th February, 2024.

- (vii) The Ministry of Defence, Defence Research and Development Organisation and Directorate General of Aeronautical Quality Assurance, Accounts Cadre, Senior Accounts Officer Grade-I (Group ?A? Post) Recruitment Rules, 2024 published in Notification No. S.R.O.10 in weekly Gazette of India dated 10th February, 2024.
- (viii) The Ministry of Defence, Defence Research and Development Organisation and Senior Administrative Officer Grade-II (Group ?A? Post) Recruitment Rules, 2024 published in Notification No. S.R.O.24 in weekly Gazette of India dated 1st June, 2024.
- (ix) The Ministry of Defence, Defence Research and Development Organisation,
 Principal Private Secretary Recruitment (Amendment) Rules, 2024 published in
 Notification No. S.R.O.25 in weekly Gazette of India dated 1st June, 2024.
- (x) The Ministry of Defence, Defence Research and Development Organisation Technical Cadre Recruitment Rules, 2024 published in Notification No. S.R.O.52 in weekly Gazette of India dated 21st September, 2024.
- (xi) The Ministry of Defence, Defence Research and Development Organisation, Deputy Director (Official Language), Group ?A? Post, Recruitment Rules, 2023 published in Notification No. S.R.O.90 in weekly Gazette of India dated 30th December, 2023.
- (2) Eleven Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
 - [Placed in Library. See No.LT1441/18/24]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Joint Warfare Studies, New Delhi, for the year 2023- 2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Joint Warfare Studies, New Delhi, for the year 2023-2024.

[Placed in Library. See No.LT1442/18/24]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards for the year 2023-2024.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards, for the year 2023-2024.

[Placed in Library. See No.LT1443/18/24]

- (5) (i) A copy of the Annual Report of the National Maritime

 Foundation, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review by the Government of the working of the National Maritime Foundation, New Delhi, for the year 2023-2024.

[Placed in Library. See No.LT1444/18/24]

- (6) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report of the Hindustan Aeronautics Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1445/18/24]

- (b) (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2023-2024.
 - (ii) Annual Report of the BEML Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1446/18/24]

- (c) (i) Review by the Government of the working of the BEML Land Assets Limited, Bengaluru, for the year 2022-2023.
 - (ii) Annual Report of the BEML Land Assets Limited, Bengaluru, for the year 2022-2023 alongwith audited accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No.LT1447/18/24]

- (d) (i) Review by the Government of the working of the BEML Land Assets Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report (Hindi and English versions) of the BEML Land Assets Limited, Bengaluru, for the year 2023-2024, alongwith audited accounts and comments of the Comptroller and Auditor General thereon.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (c) of (6) above.

[Placed in Library. See No.LT1448/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA): Hon. Chairperson, Sir, with your kind permission, I rise to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Research and Information System for Developing Countries, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Research and Information System for Developing Countries, New Delhi, for the year 2023-2024.

[Placed in Library. See No.LT1449/18/24]